

POST OFFER PUBLIC ANNOUNCEMENT

DELTA MAGNETS LIMITED

Registered Office: B-87, MIDC, Ambad, Nasik, Maharashtra – 422010.

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Open Offer for Acquisition of 15,79,153 Equity Shares from the Shareholders of Delta Magnets Limited by SSI Trading Private Limited ("SSITPL") and Delta Real Estate Consultancy Private Limited ("DRECPL").

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of SSI Trading Private Limited ("SSITPL") and Delta Real Estate Consultancy Private Limited ("DRECPL") ("collectively after referred to as Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Open Offer ("Offer") to acquire 15,79,153 (Fifteen Lacs Seventy Nine Thousand One Hundred & Fifty Three) Equity Shares of the face value of Rs. 10/- each, being constituting 26% of the Expanded Paid up Share Capital of Delta Magnets Limited (hereinafter referred to as "DML" or the "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on May 29, 2012 in The Financial Express (English – All Editions), Jansatta (Hindi – All Editions), Navshakti (Marathi – Mumbai Edition) and Gavakari (Marathi – Nasik Edition).

1	Name of the Target Company	Delta Magnets Limited			
2	Name of the Acquirer(s) and PAC	1) SSI Trading Private Limited 2) Delta Real Estate Consultancy Private Limited			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Universal Capital Securities Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	August 21, 2012 (Tuesday)			
b	Date of Closure of the Offer	September 03, 2012 (Monday)			
6	Last Date of Payment of Consideration	September 11, 2012 (Tuesday)			
7	Details of Acquisition	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 28.10/-		Rs. 28.10/-	
7.2	Aggregate number of shares tendered	15,79,153		5,227	
7.3	Aggregate number of shares accepted	15,79,153		5,002	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 443.742 Lacs		Rs. 1,40,556.20/-	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirer before Agreements / Public Announcement	30,21,177 ^(a)	49.74%	30,21,177 ^(a)	49.74%
7.6	Shares Acquired by way of Agreements	12,12,800	19.97%	12,12,800	19.97%
7.7	Shares Acquired by way of Open Offer	15,79,153	26.00%	5,002	0.08%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer share holding of Acquirers	58,13,130	95.71%	42,38,979	69.79%
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	18,39,686	2,60,533	18,39,686	18,34,684
	In %	37.85% ^(b)	4.29%	37.85% ^(b)	30.21%

Note:

(a) SSI Trading Private Limited ("SSITPL") was not holding any share of the Target Company prior to the Agreement. However Mr. Ram Shroff, Promoter & Director of SSITPL, was holding 2,115 Equity Shares of the Target Company. Similarly Delta Real Estate Consultancy Private Limited ("DRECPL") was holding 10,05,981 Equity Shares of the Target Company prior to the Agreement, in a capacity of trustee for Anjali J Mody Trust. Other than DRECPL, the other Promoters viz. Ziabai Jaydev Mody, Aryanish Finance & Investments Pvt. Ltd. and Bayside Property Developers Pvt. Ltd. were holding an aggregate 20,13,081 Equity Shares of the Target Company. Aryanish Finance & Investments Pvt. Ltd. and Bayside Property Developers Pvt. Ltd. holds Equity Shares in the capacity of trustees for Aarti J Mody Trust and Aditi J Mody Trust respectively. These shareholdings have been included in the prior shareholding of Acquirers as indirect shareholding.

(b) These percentages are calculated on the Pre-Preferential Issue Shares Capital of the Target Company i.e on 48,60,863 Equity Shares.

(c) Except as mentioned in (b) above, all other percentages are calculated on the Fully Expanded Paid up Shares Capital of the Target Company, i.e on 60,73,663 Equity Shares.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer.

The Acquirers and their respective Directors jointly and severally accept the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com, NSE website at www.nseindia.com and at the Registered Office of the Target Company i.e. B-87, MIDC, Ambad, Nasik, Maharashtra – 422010.

ISSUED BY MANAGER TO THE OFFER**ARYAMAN FINANCIAL SERVICES LIMITED**

60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P. J. Towers (BSE Building), Fort, Mumbai – 400 001. Tel: 022 – 2261 8264 / 2261 8635; Fax: 022 – 2263 0434
Website: www.afsl.co.in Email: info@afsl.co.in, Contact Person: Mr. Deepak Biyani

FOR AND ON BEHALF OF THE ACQUIRERS:

- 1) SSI Trading Private Limited ("SSITPL") and
- 2) Delta Real Estate Consultancy Private Limited ("DRECPL")

Place : Mumbai

Date : September 13, 2012